

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/1312/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 18th March 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/614/19 Dated, 16th March, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 20.03.2019, has been granted/rejected. The Member, MACT No. 2, Kamrup, Guwahati and in her absence, the Member, MACT No.2, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

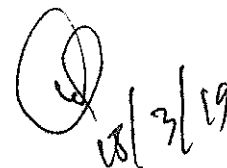
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/1313/A, dated 18-03-19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rdms